

- 22) Shri Ranjit Mahanty
- 23) Prof. Umashankar Joshi
- 24) Shri H. K. L. Bhagat
- 25) Shri Eduardo Faleiro
- 26) Prof. Ajit Kumar Mehta
- 27) Dr. Rafiq Zakaria.
- 28) Shri Piloo Mody

B) Composition of Press Council of India reconstituted in 1985.

Chairman : Shri Justice A. N. Sen

Members :

- 1) Shri Gaur Kumar Ghosh
- 2) Shri D. S. Sodhi
- 3) Shri Binod Mishra
- 4) Shri S. K. Bose
- 5) Shri Prem Bhatia
- 6) Shri Ramu Patel
- 7) Shri Prithvis Chakravarti
- 8) Shri Kamal K. Bhatt
- 9) Shri Om Mehta
- 10) Shri Sailen Chatterjee
- 11) Shri Ashok Tandon
- 12) Shri P. Raman
- 13) Shri K. Vikram Rao
- 14) Shri Mahinder Mohan Gupta
- 15) Shri Basudev Ray
- 16) Shri Abid Ali Khan
- 17) Shri Anil Kumar Verma
- 18) Shri Narayan G. Athawalay
- 19) Shri Harbhajan Singh
- 20) Shri N. R. Chandran
- 21) Dr. (Mrs.) Madhuri R. Shah
- 22) Sh. Ranbir Singh Mahendra
- 23) Dr. Birendra Kumar Bhattacharya
- 24) Sh. V. S. Krishna Iyer
- 25) Prof. P. J. Kurien
- 26) Prof. K. K. Tewari
- 27) Shri R. Ramakrishnan
- 28) Shri K. Vasudeva Panicker.

Loss of revenue on account of delay in commissioning of Telephone Exchanges

1179. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether some of the telephone exchanges which have been installed for commissioning are still to be opened and there is a loss of revenue on account of heavy delay in their commissioning caused by the failure of the department to recruit the necessary staff on account of the ban imposed by the Ministry of Finance on the filling of vacancies and the creation of posts;

(b) if so, the names of all such exchanges as have been delayed for commissioning and the expected loss of revenue in each case;

(c) whether Government have lost the the revenue as the income would have been larger than the expenditure on the emoluments of the staff to be posted; and

(d) if so, the steps taken by Government to offset the loss of revenue on this score as also to eliminate the inconvenience caused to the public by non-commissioning of these exchanges ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) to (d)

Does not arise.

Applications from Kerala for Letters of Intent and Industrial Licences

1180. SHRI T. BASHEER : Will the Minister of INDUSTRY be pleased to state :

(a) the number of applications for Letters of Intent/Industrial Licences from Kerala recommended by State Government which have been rejected during the last three years; and